

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1053**

TO BE ANSWERED ON THE 08TH FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA)

CASTE BASED CENSUS

†1053. SHRI DEEPAK BAIJ:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present status of proposed 2021 Census;**
- (b) whether the Government is considering to conduct caste-based census in the proposed census, if so, the details thereof;**
- (c) if not, the reasons therefor not conducting caste-based census; and**
- (d) the details of the funds likely to be spent on the proposed census along with the rationale of incomplete information after spending such a huge amount?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The intent of the Government for conducting Census 2021 was notified in Gazette of India on 28th March, 2019. However, due to outbreak of COVID-19 pandemic, the Census 2021 and related field activities have been postponed until further orders.

(b) & (c): The castes and tribes which are specifically notified as Scheduled Castes (SCs) and Scheduled Tribes (STs) as per the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes)

Order, 1950, as amended from time to time, are enumerated in the Census. The Government of India has not enumerated caste wise population other than SCs and STs in Census since independence.

(d): The Government has approved an allocation of Rs. 8754.23 crore for the exercise of Census of India 2021. Coverage and accuracy is ensured by the Census officers appointed under the Census Act, 1948 and rules framed thereunder.
